Upgradation of PMGSY roads

1845. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Ministry is going to upgrade rural roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY);
 - (b) if so, the details thereof, State-wise; and
- (c) the number of roads and their lengths in kilometres that are going to be upgraded under the above scheme from Andhra Pradesh during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) Pradhan Mantri Gram Sadak Yojana (PMGSY) is a Centrally Sponsored Scheme with the objective to provide all-weather road connectivity to all eligible unconnected habitations in rural areas of country. The programme envisages connecting all eligible unconnected habitations in the Core Network with a population of 500 persons and above in plain areas and 250 persons and above in Hill States, Tribal (Schedule V) areas, the Desert Areas (as identified in Desert Development Programme) and in the Selected Tribal and Backward Districts under Integrated Action Plan (IAP) as identified by the Ministry of Home Affairs/ Planning Commission. PMGSY permits the Upgradation (to prescribed standards) of the existing roads though it is not central to it.

This Ministry has recently issued a circular dated 19th July 2012 regarding upgradation of road works, wherein it was decided that the proposals in respect of States, which have progressed in their new connectivity may be considered for upgradation. However, The State of Andhra Pradesh has already been sanctioned all their entitlement for upgradation of roads under PMGSY Guidelines. The State-wise details regarding the status of road length constructed under upgradation category is given in Statement (*See* below).

Statement State-wise details of Upgradation length sanctioned and completed under PMGSY

[28 AUG., 2012]

Up-gradation (km) Sl.No. State(s) Target length Upgradation Length Length completed (including Length cleared 40% Renewal) (60% of upto Jun'12 upto Jun'12 Target Length) 1. Andhra Pradesh* 2. Arunachal Pradesh 3. Assam* 4. Bihar Chattisgarh 6. Goa* 7. Gujarat 8. Haryana 9. Himachal Pradesh 10. Jammu and Kashmir 11. Jharkhand 12. Karnataka* 13. Kerala* 14. Madhya Pradesh 15. Maharashtra 16. Manipur 17. Meghalaya 18. Mizoram*

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1 2	3	4	5	6	
19. Nagaland	1705	1023	1577	871	
20. Odisha	28327	16996	7934	6365	
21. Punjab*	10147	6088	4840	3616	
22. Rajasthan	26117	15670	15945	15069	
23. Sikkim*	846	508	1295	1398	
24. Tamil Nadu	22201	13321	6707	6526	
25. Tripura	2343	1406	672	300	
26. Uttar Pradesh	57074	34244	27109	20813	
27. Uttarakhand	6890	4134	303	304	
28. West Bengal	18958	11375	1031	775	
Grand Total	374844	224906	164954	142459	

Security for employees of Central agencies

 $\dagger 1846.$ SHRI MOTILAL VORA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the names of those States where various Central agencies working for rural development have requested for security coverage;
- (b) whether the Central Government has held talks with concerned States in this regard;
 - (c) if so, the details thereof and the States' response thereto; and
- (d) the action taken by the States for providing security to the employees of Central agencies working in the respective States?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (d) The Ministry of Rural Development is implementing various rural development programmes namely; Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Swarnjayanti Gram Swarojgar Yojana (SGSY)/National Rural Livelihood Mission (NRLM), Pradhan

[†] Original notice of the question was received in Hindi.